THE HIGH COURT OF MEGHALAYA **SHILLONG**

No. HCM.II/43/2015/___

Dated Shillong, the ___ May, 2015

EXTENSION NOTICE FOR N.I.Q.

The date of receipt and opening of the quotations relating to "supply of 1(one) Franking Machine" vide quotation Notice No.HCM.II/43/2015/1144 dated 20th April, 2015 is hereby extended to 15th May, 2015 at 1:30 p.m. and opening at 2:00 p.m. respectively.

REGISTRAR

Memo No. HCM.II/43/2015/_1246 A Dated Shillong, the 8 May, 2015

Copy to:-

- 1. The Editor, The Shillong Times, Shillong for publishing in their newspaper.
- 2. The Editor, Mawphor, Mawkhar, Shillong, for publishing in their newspaper.
- 3. The System Analyst for uploading in the Official Website.
- 4. Office Noticeboard.
- 5. Accounts Section.
- 6. Office File.